COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 240 OF 2017

Dated: 21st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

NTPC Limited ...Appellant(s)

Vs.

Central Electricity Regulatory Commission& Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent (s) : ----

ORDER

Issue notice to the Respondents returnable on 16.10.2017. Dasti, in addition, is permitted.

List the matter on <u>16.10.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt